Declaration of irrigation projects as National Projects

†1346. DR. CHANDAN MITRA: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether Government is contemplating on declaring certain major irrigation projects as National Projects;
 - (b) if so, the details thereof, State-wise; and
- (c) the steps Government has taken to declare the Bargi Diversion Project (BDP) of Madhya Pradesh as a national project?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI SANTOSH KUMAR GANGWAR): (a) and (b) The Government of India has declared 16 projects as National projects. The State-wise details of 16 projects declared as National projects is given in the Statement (*See* below).

(c) The proposal for inclusion of Bargi Diversion Project under the scheme of National project was recommended by the High Power Steering Committee in its second meeting held on 17.02.2010. However, it could not be taken during the Eleventh Plan period due to resource crunch. The Bargi Diversion Project is now being processed for approval of the Government in accordance with the revised guidelines.

[†]Original notice of the question was received in Hindi.

StatementPresent status of projects declared as National Projects

Sl. No.	Name of the Project	State	(1) irrigation (ha.)(2) Power (MW)(3) Storage (MAF)	Status	Central Assistance Released (₹ in crores)
Į	2	3	4	5	6
	Gosikhurd	Maharashtra	(1) 2.50 lakh (2) 3 MW	Under Execution	2987.94
			(3) 0.93 MAF		
2.	Shahpur Kandi	Punjab	(1) 0.37 lakh	Under Execution	26.036
			(2) 168 MW		
			(3) 0.012 MAF		
3.	Teesta Barrage	West Bengal	(1) 9.23 lakh	Under Execution	178.20
			(2) 1000 MW		
			(3) Barrage		
4.	Saryu Nahar Pariyojna	Uttar Pradesh	(1) 4.86 lakh (additional)	Under Execution	448.73
			(2) –		
			(3) Barrage		
5.	Renuka	Himachal Pradesh	(1) Drinking water	DPR prepared Forest	-
			(2) 420 MW	Clearance awaited	
			(3) 0.44 MAF		

2	3	4	5	6
Lakhwar Vyasi	Uttarakhand	(1) 0.49 lakh	Accepted by TAC, Investment	-
		(2) 420 MW	clearance from Planning	
		(3) 0.325 MAF	Commission awaited.	
Kishau	Himachal Pradesh/	(1) 0.97 Lakh	DPR prepared, Environment and forest	-
	Uttarakhand	(2) 600 MW	clearance awaited.	
		(3) 1.04 MAF		
Ken Betwa	Madhya Pradesh	(1) 6.46 lakh	DPR of Phase-I under appraisal. DPR	-
		(2) 72 MW	of Phase-II completed and sent to M.P.	
		(3) 2.25 MAF	Government	
Bursar	Jammu and Kashmir	(1) 1 lakh (indirect)	DPR was being prepared by NHPC	-
		(2) 1230 MW	from their own funds but now they	
		(3) 1 MAF	have requested MoWR to fund DPR	
Gyspa project	Himachal Pradesh	(1) 0.50 lakh ha	DPR under preparation by Government of	-
		(2) 240 MW	Himachal Pradesh	
		(3) 006 MAF		
2nd Ravi Vyas	Punjab	Harness water flowing	Under conceptual stage	-
Link		across border of about 3 MAF		
Ujh	Jammu and Kashmir	(1) 0.32 lakh	DPR prepared and appraisal in	-
Multipurpose		(2) 280 MW	CWC/CEA	
Project		(3) 0.66 MAF		
	Lakhwar Vyasi Kishau Ken Betwa Bursar Gyspa project 2nd Ravi Vyas Link Ujh Multipurpose	Lakhwar Vyasi Kishau Himachal Pradesh/ Uttarakhand Ken Betwa Madhya Pradesh Bursar Jammu and Kashmir Gyspa project Himachal Pradesh 2nd Ravi Vyas Link Ujh Jammu and Kashmir Multipurpose	Lakhwar Vyasi Uttarakhand (1) 0.49 lakh (2) 420 MW (3) 0.325 MAF Kishau Himachal Pradesh/ (1) 0.97 Lakh Uttarakhand (2) 600 MW (3) 1.04 MAF Ken Betwa Madhya Pradesh (1) 6.46 lakh (2) 72 MW (3) 2.25 MAF Bursar Jammu and Kashmir (1) 1 lakh (indirect) (2) 1230 MW (3) 1 MAF Gyspa project Himachal Pradesh (1) 0.50 lakh ha (2) 240 MW (3) 006 MAF 2nd Ravi Vyas Punjab Harness water flowing Link across border of about 3 MAF Ujh Jammu and Kashmir (1) 0.32 lakh Multipurpose (2) 280 MW	Lakhwar Vyasi Uttarakhand (1) 0.49 lakh (2) 420 MW clearance from Planning (3) 0.325 MAF Commission awaited. Kishau Himachal Pradesh/ Uttarakhand (2) 600 MW clearance awaited. (3) 1.04 MAF Ken Betwa Madhya Pradesh (1) 6.46 lakh DPR of Phase-I under appraisal. DPR (2) 72 MW of Phase-II completed and sent to M.P. (3) 2.25 MAF Government Bursar Jammu and Kashmir (1) 1 lakh (indirect) DPR was being prepared by NHPC (2) 1230 MW from their own funds but now they have requested MoWR to fund DPR Gyspa project Himachal Pradesh (3) 006 MAF 2nd Ravi Vyas Punjab Harness water flowing across border of about 3 MAF Ujh Jammu and Kashmir (1) 0.32 lakh DPR prepared and appraisal in Multipurpose CWC/CEA

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Written Answers to

[RAJYA SABHA]

Unstarred Questions

13.	Kulsi Dam	Assam	(1) 23,900 ha	DPR recently prepared by
	Project		(2) 29 MW	Brahmaputra Board
			(3) 0.28 MAF	
14.	Noa-Dehang	Arunachal	(1) 8000 ha.	DPR recently prepared by Brahmapura -
	Dam Project	Pradesh	(2) 75MW	Board
			(3) 0.26 MAF	
15.	Upper Siang	Arunachal	(1) Indirect	Under conceptual stage -
		Pradesh	(2) 9500 MW	
			(3) 17.50 MAF	
			(4) Flood moderation	
16.	Indira Sagar	Andhra	(1) 2.91 Lakh ha	Polavaram Irrigation Project has been -
	Polavaram	Pradesh	(2) 960 MW	declared as a National Project vide
	Project		(3) 23.44 TMC of water	Andhra Pradesh Reorganisation Act-2004
			to Vizag city for drinking and industrial Purpose and diversion of 84.70 TMC to Krishna	

Written Answers to

[21 July, 2014]